

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-318  
Appeal No. 626/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 16 (2)

....Applicant

Vs.

ROC and Ors. (M/s Mahagun Sales and Trade Private Limited)

...Respondent

**SECTION**

Under Section 252

Order delivered on 24.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Arguments heard. Reserved for Orders.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)